

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:591
ANSWERED ON:17.05.2012
ROBS ON COST SHARING BASIS
Mahendrasinh Shri Chauhan ;Pathak Shri Harin

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are undertaking projects for construction of Rail Over Bridges(ROBs) on cost sharing basis;
- (b) if so, the details thereof;
- (c) the details of such projects presently under implementation;
- (d) whether the Government of Gujarat had submitted a proposal to the Railways for taking up work of construction of 15 ROBs on cost sharing scheme on annuity basis;
- (e) if so, the details thereof; and
- (f) the action taken thereon?

Answer

MINISTER OF OF RAILWAYS (SHRI MUKUL ROY)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO.591 BY SHRI HARIN PATHAK AND DR. MAHENDRASINH P. CHAUHAN TO BE ANSWERED IN LOK SABHA ON 17.05.2012 REGARDING ROBS ON COST SHARING BASIS.

(a) to (c): Yes, Madam. Railway-wise details of works of Road Over Bridges(ROBs)/ Road Under Bridges(RUBs) appearing in Pink Book 2012-13 and presently under implementation are as under:-

S.No. Railway Nos. of Works appearing
in Pink Book 2012-13

1 Central 44

2 Eastern 63

3 East Central 59

4 East Coast 33

5 Northern 140

6 North Central 113

7 North Eastern 25

8 Northeast Frontier 17

9 North Western 82

10 Southern 234

11	South Central	93
12	South Eastern	20
13	South East Central	31
14	South Western	73
15	Western	95
16	West Central	78
	Totall	200

(d) to (f): Yes, Madam. The proposal for construction of ROBs on cost sharing basis (Annuity based model) was agreed in-principle by this Ministry for 5 ROBs as a special case to see the performance of the model. Remaining 10 ROBs have been sanctioned in Railway Works Programme on cost sharing basis. This Ministry has further issued policy instruction on 21.12.2011 that it will bear its share of cost of ROB, if qualifying for sanction on cost sharing basis, irrespective of funding on Public Private Participation

(PPP), Built Operate and Transfer (BOT), etc. Hence, Government of Gujarat does not require fresh approval from the Railways in this regard further. A list of 15 ROBs is appended.

APPENDIX REFERRED TO IN REPLY TO PARTS (d) TO (f) OF STARRED QUESTION NO.591 BY SHRI HARIN PATHAK AND DR. MAHENDRASINH P. CHAUHAN TO BE ANSWERED IN LOK SABHA ON 17.05.2012 REGARDING ROBS ON COST SHARING BASIS

(i) Following 5 Nos. Road Over Bridges have been sanctioned on cost sharing basis (Annuity based model):

1. Palanpur-Samakhiali - Road Over Bridge in lieu of level crossing No. 2/A at km. 2/1-2 near Palanpur- Chatodar on National Highway No. 8
2. Anand -Petlad - Road Over Bridge in lieu of level crossing No. 6/A
3. Keshod - Ranikpura Road - Road Over Bridge in lieu of level crossing No. 101
4. Mahesana- Patan- Road Over Bridge in lieu of level crossing No. 1-B
5. Jagudan-Mehsana- Road Over Bridge in lieu of level crossing No. 202-X.

(ii) Following 10 Nos. Road Over Bridges works have been sanctioned on cost sharing basis:

1. Udhna-Jalgaon - Road Over Bridge in lieu of level crossing No. 37
2. Bajana- Jatpipli- Road Over Bridge in lieu of level crossing No. 25
3. Timba- Tuva- Road Over Bridge in lieu of level crossing No. 58
4. Bhatiel - Petlad - Road Over Bridge in lieu of level crossing No. 28
5. Derol - Kharsaliya - Road Over Bridge in lieu of level crossing No. 32
6. Udhna-Jalgaon - Road Over Bridge in lieu of level crossing No. 51
7. Sadnapura-Bhalej- Road Over Bridge in lieu of level crossing No. 11
8. Derol - Kharsaliya - Road Over Bridge in lieu of level crossing No. 41
9. Virar-Surat -ROB in lieu of level crossing No. 101 near Dongri station
10. Rajkot Divn.-ROB in lieu of level crossing No.274 between Kuranga-Okhamadhi